

NOTICE

Please take notice that W.P(L)/2094/2022 shall be taken up by Hon'ble Mr. Justice Kailash Prasad Deo today i.e. on 02.09.2022 at 12:00 Noon in Court No.-19.

By Order,

Dated the 02nd September, 2022
High Court of Jharkhand, Ranchi

Sd/-
(Debasis Mohapatra)
Joint Registrar (L&C)

NOTIFIED CASES CAUSELIST For Friday The 2nd September 2022

COURT NO. 19

SINGLE BENCH (BENCH ID-24735)

AT 12:00 PM

HON'BLE MR. JUSTICE KAILASH PRASAD DEO

Orders (Withdrawal of Cases)

1	W.P(L)/2094/2022 At 12.00 p.m.	BADAL CHANDRA PATHAK vs THE UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF LABOUR AND EMPLOYMENT	MANOJ KUMAR RAM PRAKASH KUMAR	PRASHANT PALLAV NITU SINHA
	INDUSTRIAL DISPUTES ACT 1947			